

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.2014/2017
M.A.No.3224/2017

Tuesday, this the 5th day of September 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Hitender Kumar, aged 44 years, (Group B)
s/o Mr. Hoshiar Singh - Post Appraiser
r/o Flat No.173, Samrat Ashoka Enclave
Sector 18A, Dwarka, New Delhi – 110 078

..Applicant

(Mr. Yashpal Rangi, Advocate)

Versus

UOI & others through

1. Secretary, Ministry of Finance
Department of Revenue
North Block, New Delhi
2. The Chairperson
CBEC, North Block, New Delhi
3. The Chief Commissioner of Customs (DZ)
New Custom House, New Delhi
4. The Chief Commissioner of Customs
Customs House No.60, Rajaji Salai, Chennai – 600001

..Respondents

(Mr. Hanu Bhasker, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

M.A. No.3224/2017 has been filed seeking to withdraw O.A. No.2014/2017.

Learned counsel for applicant submits that he has instructions to withdraw the main O.A.

2. O.A. is accordingly dismissed as withdrawn. M.A. stands disposed of.

**(Uday Kumar Varma)
Member (A)**

**(Justice Permod Kohli)
Chairman**

September 5, 2017
/sunil/